

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A. 3304/2024 In C.P. (IB)/3911(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Gopal Das Mittal

VS

Denovo Enterprises Pvt Ltd

Appearance

For Liquidator : CS Nitish Bangera

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3304/2024

This IA is filed for urgent listing of I.A. 1382/2022. The I.A. 1382/2022 is already listed on 29.07.2024. In view of the above, I.A. has become **infructuous and is disposed of** accordingly.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//Surbhi//

Sd/-
LAKSHMI GURUNG
Member (Judicial)